

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 398 of 2013 in
DFR No. 2391 of 2013

Dated : 22nd November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s SESA Sterlite Ltd. ...Appellant (s)
Versus.
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Kunal Singh

ORDER

I.A. No. 398 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 12.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on 12.12.2013.

(Rakesh Nath)
Technical Member
ts/js

(JusticeM. Karpaga Vinayagam)
Chairperson